

**GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 430
ANSWERED ON 21.07.2026**

PANCHAYAT SAMITI AND ZILLA PARISHAD

430. DR. THIRUMAAVALAVAN THOLKAPPIYAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has the details about the Social-justice plans that are expected to be implemented by the Panchayats, Panchayat Samiti and the Zilla Parishad;
- (b) if so, the details thereof;
- (c) whether the Government has the details about the Social Justice plans that have been implemented, if any by the Panchayats, Panchayat Samiti and the Zilla Parishad; and
- (d) if so, the details of implemented plans, State-wise?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH)

(a) to (d) “Panchayat”, being “Local Government”, is a State subject and part of State List of Seventh Schedule of the Constitution of India. Panchayats are set up and operate through the respective State Panchayati Raj Acts which may vary from State to State, subject to the provisions of the Constitution. Article 243G of the Constitution empowers the Legislature of a State to make provisions, by law, for the devolution of power and responsibilities upon Panchayat at appropriate level, subject to such conditions as may be specified, with respect to the preparation of plans for economic development and social justice and implementation of schemes for economic development and social justice as may be entrusted to them including those in relation to matters included in the Eleventh Schedule to the Constitution. The State legislatures are to consider the 29 subjects illustratively set out in the Eleventh Schedule for devolution of power and responsibilities upon Panchayats. Accordingly, all functions of Panchayats, including preparation and implementation of plans for social justice etc., depends on the extent of powers and resources devolved to them by the States concerned, which varies across States.

The Ministry is implementing the e-Panchayat Mission Mode Project (MMP) under Rashtriya Gram Swaraj Abhiyan, which has significantly enhanced transparency, efficiency, and governance at the grassroots level. The eGramSwaraj application, developed as part of the e-

Panchayat MMP, has facilitated digital planning, accounting, monitoring, and online payments at the Panchayat level. The integration of eGramSwaraj with the Public Financial Management System (PFMS) enables real-time payments to vendors and service providers, ensuring seamless fund flow and reducing delays.

During the Financial Year 2025–26, 2,55,254 Gram Panchayats, 6149 Block Panchayats and 594 District Panchayats across the country, uploaded their Gram Panchayat Development Plans (GPDs), Block Panchayat Development Plans (BPDs) & District Panchayat Development Plans (DPDs), respectively.

Further, under the Gram Panchayat Development Plan campaign, Gram Panchayats (GPs) prepare participatory development plans aligned with the nine themes of the Localized Sustainable Development Goals, including the 'Socially Secured GP' theme. For financial year 2025-26, 6428 GPs have taken Sankalp on the 'Socially Secured GP' theme. The details of State wise Sankalp taken by GPs on Socially Secured theme (2025-26) is placed at **Annexure-I**.

Annexure-I

Annexure referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 430 for answer on 21.07.2026

Statewise Sankalp taken by GPs on Socially Secured GP theme (2025-26)

State Name	Total Gram Panchayats	No. of GP with Sankalp in 'Socially Secured GP' theme
Andhra Pradesh	13326	37
Arunachal Pradesh	2108	4
Assam	2657	0
Bihar	8052	100
Chhattisgarh	11693	360
Goa	191	1
Gujarat	14621	6
Haryana	6230	270
Himachal Pradesh	3615	1
Jharkhand	4347	12
Karnataka	5949	75
Kerala	941	5
Madhya Pradesh	23011	1002
Maharashtra	27998	126
Manipur	3811	0
Meghalaya	7020	0
Mizoram	854	0
Nagaland	1327	0
Odisha	6794	49
Punjab	13236	173
Rajasthan	11071	2243
Sikkim	199	1
Tamil Nadu	12480	580
Telangana	12760	10
Tripura	1194	3
Uttar Pradesh	57695	944
Uttarakhand	7812	35
West Bengal	3339	391
Total	264331	6428